

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4162 OF 2006 (for prel. hearing)

M/S TD POWER SYSTEMS PVT.LTD.& ANR

Appellant (s)

VERSUS

COMMR.OF CENTRAL EXCISE BANGALORE

Respondent(s)

(With appln(s) for ad-interim ex-parte stay and office report)

I.A. Nos. 2-3 (Application for permission to file additional documents and  
for filing legible copies of

Annexures)

Date: 29/09/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. A.R.Madhav Rao, Adv.

Mr. Alok Yadav, Adv.

Mr.M.P.Devanath,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Appeal admitted.

No stay.

To be tagged with Civil Appeal No. 6998 of 2004.

wal Singh)

(Parveen Kr. Chawla)

(Kan

rt Master

Court Master

Cou